315,

याने में दो मामले, जिनके एक॰ आई॰ आर॰ संख्या 168 तथा 188 है, वर्ष करावे गये है। इस लिमसिले में श्रम तक तीन व्यक्तियों को गिरफ्दार किया गया है। इन मामलों की

जांच हो रही है।

Replacement of LA.C. Viscount Aircraft on major/secondary routes

1552, Shri Madhu Limeye: Shri S. M. Banerice: Shri George Fernandes: Shri Manibhai J. Patel: Dr. Ram Manchar Lobie:

Will the Minister of Tourism and Civil Aviation be pleased to state:

- (a) whether Government have taken a final decision about the replacement of Viscount aircraft on major/secondary routes:
  - (b) if so, the details thereof;
- (c) whether there was a contradiction between the recommendations of the Shankar Team and the Lal Committee's Report:
- (d) if so, whether Government propose to lay copies of the two Reports on the Table?

The Minister of Tourism and Civil Aviation (Dr. Haran Singh): (a) and (b). The question whether the Viscount aircraft in the fleet of the IAC should be replaced and, if so, by what type of aircraft, is under examination.

(c) and (d) A team of experts from IAC had gone abroad to evaluate the suitability of certain types of aircraft. Based on the report of these officers the IAC had submitted its proposals which are being examined along with other relevant material on the subiect.

मध्य प्रदेश में सन्द्र विकास शक्किशरी के पर का समाप्त किया जाना

1553. भी सिजेक्टर प्रसाद : वका कारा तथा कवि मंत्री मध्य प्रदेश में बंद विकास प्रधिकारी के यह को समाप्त करने के बारे में

The Minister of Tourism and Civil Aviation (Dr. Karan Singh); (a) No. Sir. Not for the present. Our resources do not permit the production of tourist doumentaries on each place of tourist interest in the country.

(b) A provision of Rs. 30 lakhs has been made under Part II of the Fourth Five Year Plan on Tourism for providing tourist facilities in Rajasthan. The expenditure on these schemes will be shared in the ration of 50:50 between the Central and the State Governments. The detailed breakdown of schemes is awaited from the State Government.

दिस्ली में चीनी की बेरियों का पकड़ा जाना

1551. भी अगन्नाच राव क्षोजी : भी हक्षम चन्द कछत्राय : भीः रामसिंह जयरबालः भी यशबन्त सिंह कुशबाह :

नवा साध तथा कृषि मंत्री यह बताने की क्रवा करेंगे कि :

- (क) क्या यह सच है कि एक अप्रैल, 1967 को दिल्ली पुलिस ने नये बाजार में एक टक सहित 55,000 रुपये की उत्तर प्रदेश की बनी चीनी की 180 बोरियां पकड़ी हैं;
- (स) यदि हां, तो यह चीनी किस स्थान के लाई गई थी: भीर
- (ग) जो व्यक्ति इसके लिए जिम्मेदार के उनके विवद सरकार द्वारा क्या कार्यवाही की नहीं है ?

काल, कवि, साम्बाधिक विशास तथा एक्रकार संदालय में राज्य मंत्री (श्री क्रम्बासाहिक किन्दे): (क) जी हां।

- (क) माजियाबाद (उ० प्र०) ।
- ें (क) ग्रत्यावश्यक बस्तु अधिनियम, 3955 (1955 का दसवां) की भारा 7 के संबोत बहुली समैल, 1967 को लाहीरी गेट